

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 1 of 2014
& IA No. 5 of 2014**

Dated : 7th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi
Ms. Tulika Mukherjee
Mr. Sushant Kr. Sarkar**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan for R.1**

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 29.05.2014 after serving copy on the other side.

Post the matter for hearing on **09.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js